

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 214 of 2013

Dated : 18th September, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

M/s. Jindal Steel & Power Ltd. ... Appellant(s)
Versus

Chhattisgarh State Electricity Regulatory Commission...Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran

ORDER

Admit. Issue notice to the Respondent returnable on 28.10.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondent. ***Issue Public Notice.***

Post the matter on **28.10.2013.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/vs